

46

HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIII-06/2016-17 - 11275 Date: 03.11.2017

NOTICE

This is to notify all concerned that the following Firms have qualified the Technical Evaluation Process for the eTender for Comprehensive Annual Maintenance Contract (CAMC) for 19 number of MFP installed at the Residential Offices of the Hon'ble Judges and the Chambers of the Registry of the High Court of Orissa, published in the eProcurement portal of the Government of Odisha vide eTender Notice No. XXXIII-06/2016-17-9576, Dated: 22.09.2017. The Firms mentioned in the List given below are deemed to be eligible for participating in the Financial Evaluation of Bids, unless notified otherwise by the Hon'ble Court.

1. M/s Portal Infotech.
2. M/s Manor Computers & Communication Pvt. Ltd.

It is important to note that the Financial Bids will be opened on 06.11.2017. Further details will be communicated to the afore-stated Firms through official email.

N.B: The Hon'ble High Court of Orissa reserves all the rights to exercise discretion in the matters of awarding the Contract and to seek clarification/ recall/ revoke any clause, if considered necessary.

By Order

Registrar (Judicial)

High Court of Orissa.